

সংযোজনী	
০৩.০২.২০২৬ তারিখে প্রকাশিত সংশোধিত ফর্ম জি-এর ম্যানেজমেন্ট কনসালটেন্সি ব্যবসায় নিযুক্ত বিআইএল ব্যাপার লিমিটেড (পূর্বতন বিনানি ইন্ডাস্ট্রিজ লিমিটেড)-এর জন্য এক্সপ্রেশন অফ ইন্টারেস্ট বা আগ্রহের প্রকাশের আমন্ত্রণ (ইনসলভেন্সি অ্যান্ড ব্যাল্কেটসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস কর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ-এর সাব-রেগুলেশন (১)-এর অধীনে)	
দরকারি তথ্যাবলি	
১. প্যান ও সিআইএন/এলএলপি নম্বর সহ কর্পোরেট ডেটরের নাম	বিআইএল ব্যাপার লিমিটেড (পূর্বতন বিনানি ইন্ডাস্ট্রিজ লিমিটেড) প্যান নং- AABCBO৯৭৯M সিআইএন- এল২৪১১৭৬২২পিএল০২৫৫৮৪
২. রেজিস্টার্ড অফিসের ঠিকানা	রেজিস্টার্ড অফিস- ৩৭/২, চিনার পার্ক, নিউ টাউন, রাজারহাট মেইন রোড, পোঃ- হাতিয়ারা, কলকাতা ৭০০০১৫৭, পশ্চিমবঙ্গ, ভারত কর্পোরেট অফিস- মার্কেটহিল চেম্বার্স ১২, জে এন হেরেডিয়া মার্গ, ব্যালার্ড এন্ডেট, মুম্বই - ৪০০০০১, মহারাষ্ট্র, ভারত
৩. ওয়েবসাইটের ইউআরএল	https://binaniindustries.com
৪. অধিকাংশ স্থায়ী সম্পদ যেখানে অবস্থিত সেই স্থানের বিবরণ	কর্পোরেট অফিস- মার্কেটহিল চেম্বার্স ১২, জে এন হেরেডিয়া মার্গ, ব্যালার্ড এন্ডেট, মুম্বই-৪০০০০১, মহারাষ্ট্র, ভারত অন্যান্য অবস্থান: সরকার - ২, টিপি স্কিম নং ৩/৫ (ডেরিভ)-এর খাইনাল প্লট নং ৫২২/৩, মৌজা- ছাদাওয়াদ, তালুক- সিটি, জেলা: আমেদাবাদ এবং সাব ডিস্ট্রিক্ট আমেদাবাদ-৩ (সেমনগর)
৫. প্রধান পণ্য/পরিষেবার ইনটেলড ক্যাপাসিটি বা স্থাপিত ক্ষমতা	কোম্পানিটি মূলত ম্যানেজমেন্ট কনসালটেন্সি ব্যবসায় নিযুক্ত ছিল।
৬. গত আর্থিক বছরে বিক্রিত প্রধান পণ্য/পরিষেবার পরিমাণ ও মূল্য	আর্থিক বছর ২০২৪-২০২৫ অনুযায়ী পরিমাণ- প্রযোজ্য নয় মূল্য- মোট রাজস্ব- ₹০ অন্যান্য আয়- ₹২,৫১,০০০
৭. কর্মচারী/প্রমোটারদের সংখ্যা	০
৮. দুই বছরের সর্বশেষ উপলব্ধ ফিন্যান্সিয়াল স্টেটমেন্ট (তফসিল সহ), পাওনাদারদের তালিকা সহ আরও বিশদ বিবরণ নিম্নলিখিত ইউআরএল-এ উপলব্ধ:	ক. দুই বছরের সর্বশেষ উপলব্ধ ফিন্যান্সিয়াল স্টেটমেন্ট (তফসিল সহ) - ibc.binani@gmail.com -এ মেল করে পাওয়া যেতে পারে এবং ওয়েবসাইটেও উপলব্ধ। খ. পাওনাদারদের তালিকা আইবিবিআই-এর ওয়েবসাইটে উপলব্ধ অর্থাৎ https://ibbi.gov.in/claims/claimprocessw/L24117WB1962PLC025584
৯. কোড-এর ধারা ২৫(২)(এইচ)-এর অধীনে রেজোলিউশন অ্যাপ্লিক্যান্ট বা আবেদনকারীদের যোগ্যতা নিম্নলিখিত ইউআরএল-এ উপলব্ধ:	ibc.binani@gmail.com এখানে মেল করে পাওয়া যেতে পারে
১০. এক্সপ্রেশন অফ ইন্টারেস্ট বা আগ্রহের প্রকাশ জমার শেষ তারিখ	১৯.০২.২০২৬
১১. সম্ভাব্য রেজোলিউশন অ্যাপ্লিক্যান্ট বা আবেদনকারীদের সাময়িক তালিকা প্রকাশের তারিখ	২৬.০২.২০২৬
১২. সাময়িক তালিকার প্রতি আপত্তি জমা দেওয়ার শেষ তারিখ	০৩.০৩.২০২৬
১৩. সম্ভাব্য রেজোলিউশন অ্যাপ্লিক্যান্ট বা আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০৬.০৩.২০২৬
১৪. ইনফরমেশন মোরোয়াডাম, ইন্ডাক্সেশন ম্যাট্রিক্স এবং সম্ভাব্য রেজোলিউশন অ্যাপ্লিক্যান্ট বা আবেদনকারীদের কাছে রেজোলিউশন প্ল্যান বা পরিকল্পনার অনুরোধ ইস্যু বা জারির তারিখ	০৬.০৩.২০২৬
১৫. রেজোলিউশন প্ল্যান বা পরিকল্পনা জমা দেওয়ার শেষ তারিখ	০৭.০৪.২০২৬
১৬. এক্সপ্রেশন অফ ইন্টারেস্ট বা আগ্রহের প্রকাশ জমা দেওয়ার প্রসেস ইমেল আইডি	ibc.binani@gmail.com
১৭. এমএসএমই হিসেবে কর্পোরেট ডেটরের রেজিস্ট্রেশন বা নিবন্ধনের স্থিতির বিবরণ	প্রযোজ্য নয়
স্বাঃ- রচনা বুনবুনওয়ালা রেজোলিউশন প্রকেশনাল বিআইএল ব্যাপার লিমিটেড (পূর্বতন বিনানি ইন্ডাস্ট্রিজ লিমিটেড নামে পরিচিত) আইবিবিআই/আইপিএ-০০১/আইপি-পি০০০৮৯/২০১৭-১৮/১০৭০৭ এএফএ ৩১.১২.২০২৬ পর্যন্ত বৈধ সিদ্ধা ওয়েস্টন, ৯ ওয়েস্টন স্ট্রিট, সূট নং ১৩৪, কলকাতা-৭০০০১৩ যোগাযোগের ইমেল আইডি: ibc.binani@gmail.com রেজিস্টার্ড ইমেল: egress.rac@gmail.com	
তারিখ: ০৭.০২.২০২৬ স্থান: কলকাতা	

Business Standard

AHMEDABAD

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BIL Vyapar Limited (Formerly Binani Industries Limited) PAN NO.-AABCB0979M CIN - L24117WB1962PLC025584
2.	Address of the registered office	Registered office - 37/2, Chinar Park, New Town, Rajarhat Main Road P.O - Hatia, Kolkata - 7000157, West Bengal, India. Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India
3.	URL of website	https://binaniindustries.com
4.	Details of place where majority of fixed assets are located	Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India Other Location: Sarkar - II, Final Plot No. 522/3 of T.P. Scheme No 3/5 (Varied) Moje Chhadavad, Taluka City, District : Ahmedabad and Sub District Ahmedabad -3 (Memnagar)
5.	Installed capacity of main products/ services	The Company was engaged primarily in the business of Management Consultancy.
6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statement (with schedules) of two years - Can be Obtained by mailing at ibc.binani@gmail.com and also available at website: b. List of the Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be Obtained by mailing at: ibc.binani@gmail.com
10.	Last date for receipt of expression of interest	19.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	26.02.2026
12.	Last date for submission of objections to provisional list.	03.03.2026
13.	Date of issue of final list of prospective resolution applicants	06.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.03.2026
15.	Last date for submission of resolution plans	07.04.2026
16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunhunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013
Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Date: 07.02.2026
Place: Kolkata

Business Standard

BENGALURU

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunhunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013
Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Date: 07.02.2026
Place: Kolkata

Business Standard

BHOPAL

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunhunwala
Resolution Professional
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IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Date: 07.02.2026
Place: Kolkata

Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Business Standard

BHUBANESWAR

SATURDAY, 7 FEBRUARY 2026

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17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
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IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Date: 07.02.2026
Place: Kolkata

Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Business Standard

CHANDIGARH

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BIL Vyapar Limited (Formerly Binani Industries Limited) PAN NO.-AABCB0979M CIN - L24117WB1962PLC025584
2.	Address of the registered office	Registered office - 37/2, Chinar Park, New Town, Rajarhat Main Road P.O - Hatia, Kolkata - 7000157, West Bengal, India. Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India
3.	URL of website	https://binaniindustries.com
4.	Details of place where majority of fixed assets are located	Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India Other Location: Sarkar - II, Final Plot No. 522/3 of T.P. Scheme No 3/5 (Varied) Moje Chhadavad, Taluka City, District : Ahmedabad and Sub District Ahmedabad -3 (Memnagar)
5.	Installed capacity of main products/ services	The Company was engaged primarily in the business of Management Consultancy.
6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statement (with schedules) of two years - Can be Obtained by mailing at ibc.binani@gmail.com and also available at website: b. List of the Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be Obtained by mailing at: ibc.binani@gmail.com
10.	Last date for receipt of expression of interest	19.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	26.02.2026
12.	Last date for submission of objections to provisional list.	03.03.2026
13.	Date of issue of final list of prospective resolution applicants	06.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.03.2026
15.	Last date for submission of resolution plans	07.04.2026
16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

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Correspondence email id: ibc.binani@gmail.com
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Date: 07.02.2026
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Business Standard

CHENNAI

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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5.	Installed capacity of main products/ services	The Company was engaged primarily in the business of Management Consultancy.
6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statement (with schedules) of two years - Can be Obtained by mailing at ibc.binani@gmail.com and also available at website: b. List of the Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
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16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjhunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

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Place: Kolkata

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Business Standard

HYDERABAD

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
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17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjhunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
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Date: 07.02.2026
Place: Kolkata

Business Standard

JAIPUR

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
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16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/PA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Date: 07.02.2026
Place: Kolkata

Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Business Standard

KOCHI

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Date: 07.02.2026
Place: Kolkata

Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Business Standard

KOLKATA

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
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Date: 07.02.2026
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Business Standard

LUCKNOW

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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SD/-
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Business Standard

MUMBAI

SATURDAY, 7 FEBRUARY 2026

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SD/-
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Business Standard

NEW DELHI

SATURDAY, 7 FEBRUARY 2026

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1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BIL Vyapar Limited (Formerly Binani Industries Limited) PAN NO.-AABCB0979M CIN - L24117WB1962PLC025584
2.	Address of the registered office	Registered office - 37/2, Chinar Park, New Town, Rajarhat Main Road P.O - Hatia, Kolkata - 7000157, West Bengal, India. Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India
3.	URL of website	https://binaniindustries.com
4.	Details of place where majority of fixed assets are located	Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India Other Location: Sarkar - II, Final Plot No. 522/3 of T.P. Scheme No 3/5 (Varied) Moje Chhadavad, Taluka City, District : Ahmedabad and Sub District Ahmedabad -3 (Memnagar)
5.	Installed capacity of main products/ services	The Company was engaged primarily in the business of Management Consultancy.
6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statement (with schedules) of two years - Can be Obtained by mailing at ibc.binani@gmail.com and also available at website: b. List of the Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be Obtained by mailing at: ibc.binani@gmail.com
10.	Last date for receipt of expression of interest	19.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	26.02.2026
12.	Last date for submission of objections to provisional list.	03.03.2026
13.	Date of issue of final list of prospective resolution applicants	06.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06.03.2026
15.	Last date for submission of resolution plans	07.04.2026
16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjunwala
Resolution Professional
BIL Vyapar Limited
(Formerly known as Binani Industries Limited)
IBBI/IPA-001/IP-P00389/2017-18/10707
AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Date: 07.02.2026
Place: Kolkata

Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com

Business Standard

PUNE

SATURDAY, 7 FEBRUARY 2026

ADDENDUM TO REVISED FORM G PUBLISHED ON 03.02.2026 INVITATION FOR EXPRESSION OF INTEREST FOR BIL VYAPAR LIMITED (FORMERLY BINANI INDUSTRIES LIMITED) ENGAGED IN BUSINESS OF MANAGEMENT CONSULTANCY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BIL Vyapar Limited (Formerly Binani Industries Limited) PAN NO.-AABCB0979M CIN - L24117WB1962PLC025584
2.	Address of the registered office	Registered office - 37/2, Chinar Park, New Town, Rajarhat Main Road P.O - Hatia, Kolkata - 7000157, West Bengal, India. Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India
3.	URL of website	https://binaniindustries.com
4.	Details of place where majority of fixed assets are located	Corporate office - Mercantile Chambers 12, J.N. Heredia Marg, Ballard Estate, Mumbai - 400001, Maharashtra India Other Location: Sarkar - II, Final Plot No. 522/3 of T.P. Scheme No 3/5 (Varied) Moje Chhadavad, Taluka City, District : Ahmedabad and Sub District Ahmedabad -3 (Memnagar)
5.	Installed capacity of main products/ services	The Company was engaged primarily in the business of Management Consultancy.
6.	Quantity and value of main products/ services sold in last financial year	As Per the Financial Year 2024-2025 Quantity - NA Value - Total Revenue - Rs. 0 Other Income - Rs. 2,51,000
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. Last available financial statement (with schedules) of two years - Can be Obtained by mailing at ibc.binani@gmail.com and also available at website: b. List of the Creditors available at the website of IBBI i.e. https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
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15.	Last date for submission of resolution plans	07.04.2026
16.	Process email id to submit Expression of Interest	ibc.binani@gmail.com
17.	Details of the corporate debtor's registration status as MSME	NA

SD/-
Rachna Jhunjunwala
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BIL Vyapar Limited
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AFA Valid till 31.12.2026

Siddha Weston, 9 Weston Street, Suite No 134, Kolkata-700013

Date: 07.02.2026
Place: Kolkata

Correspondence email id: ibc.binani@gmail.com
Registered Email: egress.rac@gmail.com



मुंबई, शनिवार, दि. ७ फेब्रुवारी २०२६

परिशिष्ट ०३.०२.२०२६ रोजी प्रकाशित केलेला सुधारित फॉर्म 'जी' स्वारस्य अभिव्यक्तीसाठी आमंत्रण बिल व्यापार लिमिटेड (पूर्वी बिनानी इंडस्ट्रीज लिमिटेड) व्यवस्थापन सल्लागार सेवांच्या व्यवसायात संलग्न (इन्सॉल्वन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या रेग्युलेशन ३६ए च्या रेग्युलेशन अन्वये) संबंधित तपशील	
१. पॅन/सीआयएन/एलएलपी क्र. सहित कॉर्पोरेट कर्जदारांचे नाव	बिल व्यापार लिमिटेड (पूर्वी बिनानी इंडस्ट्रीज लिमिटेड) पॅन क्र. एएबीसीबी०९७९एम सीआयएन: एल२४११७डब्ल्यूबी१९६२पीएलसी०२५५८४
२. नोंदणीकृत कार्यालयाचा पत्ता	नोंदणीकृत कार्यालय: ३७/२, चिनार पार्क, न्यू टाउन, राजरहाट मुख्य रस्ता, पी.ओ.-हातियारा, कोलकाता - ७०००१५७, वेस्ट बंगाल, इंडिया कॉर्पोरेट कार्यालय: मर्केटाइल चेंबर्स, १२, जे. एन. हॅरेडिया मार्ग, बॅलार्ड इस्टेट, मुंबई-४००००१, महाराष्ट्र, इंडिया
३. वेबसाईटची युआरएल	https://binaniindustries.com
४. जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	कॉर्पोरेट कार्यालय: मर्केटाइल चेंबर्स, १२, जे. एन. हॅरेडिया मार्ग, बॅलार्ड इस्टेट, मुंबई - ४००००१, महाराष्ट्र, इंडिया इतर ठिकाणे: सरकार - खख, अंतिम प्लॉट क्र. ५२२/३ चे टी.पी.स्कीम क्र. ३/५ (विविध) मौजे छाडवाड, तालुका शहर, जिल्हा अहमदाबाद आणि उप जिल्हा अहमदाबाद - ३ (मेमनगर)
५. मुख्य उत्पादने/सेवांची स्थापित क्षमता	कंपनी प्रामुख्याने व्यवस्थापन सल्लागार सेवांच्या व्यवसायात संलग्न होती.
६. मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	आर्थिक वर्ष २०२४२०२५ नुसार प्रमाण - एनए मूल्य - एकूण महसूल रु. ० इतर उत्पन्न - रु. २,५१,०००
७. कर्मचारी / कामगारांची संख्या	शून्य
८. दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोची सूची यासह पुढील तपशील, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध	ए. मागील उपलब्ध आर्थिक विवरणपत्रे (दोन वर्षांची अनुसूच्यांसह) मेलद्वारे ibc.binani@gmail.com येथे प्राप्त करता येतील तसेच संकेतस्थळावरही उपलब्ध आहेत. बी. क्रेडिटर्सची यादी संकेतस्थळावर उपलब्ध आहे https://ibbi.gov.in/claims/claim-process/L24117WB1962PLC025584
९. संहितेच्या कलम २५(२)(एच) अंतर्गत रिझोल्यूशन अर्जदारांसाठी पात्रता वर उपलब्ध आहे युआरएल:	मेलद्वारे प्राप्त करता येईल ibc.binani@gmail.com
१०. स्वारस्य अभिव्यक्ती प्राप्त करण्याची अंतिम तारीख	११.०२.२०२६
११. संभाव्य निराकरण अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख	२६.०२.२०२६
१२. तात्पुरत्या यादीवर हरकती सादर करण्याची शेवटची तारीख	०३.०३.२०२६
१३. संभाव्य ठराव अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	०६.०३.२०२६
१४. माहिती ज्ञामी, इव्हॅल्युशन मॅट्रिक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करिता विनंतीच्या जारीची तारीख	०६.०३.२०२६
१५. निराकरण योजनांच्या सादरकरणाकरीता अंतिम तारिख	०७.०४.२०२६
१६. ईओआय सादर करण्यासाठी प्रक्रिया ई-मेल आयडी	ibc.binani@gmail.com
१७. एमएसएमई म्हणून कॉर्पोरेट कर्जदारांच्या नोंदणीकृत स्थितीचा तपशील	एनए
सही/- रचना झुंझुनवाला रिझॉल्युशन प्रोफेशनल बिल व्यापार लिमिटेड (पूर्वी बिनानी इंडस्ट्रीज लिमिटेड) आयबीबीआय/आयपीए-००१/आयपी-पी००३८९/२०१७-१८/१०७०७ एएफए वैध: ३१.१२.२०२६ सिद्धा वेस्टन, ९ वेस्टन स्ट्रीट, सुडट क्रमांक १३४, कोलकाता ७०००१३ पत्रव्यवहारासाठी ई-मेल आयडी : ibc.binani@gmail.com नोंदणीकृत ई-मेल आयडी : egress.rac@gmail.com दिनांक: ०७.०२.२०२६ ठिकाण: कोलकाता	